

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

OA/TA/MP, No. 932/92 /199

Om Prakash Verma

Versus

U.O.I. & Ors.

A1-3

Date of Order

Orders

18.4.1993.

Mr. J.K.Kaushik, Counsel for the applicant.
Mr. Manish Bhandari, Counsel for the respondents.

14.4.1993 having been declared a holiday, the case has been taken up today. At the request made by both the parties may be listed for admission on 28.6.93.

G.Krishna
(GOPAL KRISHNA)
JUDL. MEMBER

20.6.93 Sh. J. K. Kaushik, counsel for the applicant.
Sh. Manish Bhandari, counsel for the respondents.

The learned counsel for the respondents seeks time to file reply, which may be filed within two weeks, failing which the right to file the same shall stand forfeited.

May be listed for admission on 5.8.93.

(O. P. Sharma)
Administrative Member

G.Krishna
Gopal Krishna
Member (Judicial)

Reply
not
sited
2
4/8/93.

5.8.93

Mr. J. K. Kaushik - Counsel for applicant
None for the respondents.

The learned Counsel for the applicant submits that the O.A has become infructuous. The O.A. is dismissed as infructuous.

Copy sent to
the app. Coun
comp. Coun (M.
Sharma) on 18/8/93
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(P. P. Srivastava)
Member (A)

(D. L. Mehta)
Vice Chairman